

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 17.07.2019

ORDER NO. 149 of 2019

Hon'ble President is pleased to modify the roster order no. 124 of 2018 for CESTAT, Bangalore from **19/08/2019 to 23/08/2019** as follows.

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. S. S. Garg, Member (Judicial) and Hon'ble Sh. P. V. Subba Rao, Member (Technical)	From 19/08/2019 to 23/08/2019	Customs, Excise and Service Tax Division Bench matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order,



(Bineesh Kumar K.S.)

Registrar

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Dy. Registrar